

**T H E H I G H C O U R T O F M A N I P U R
A T I M P H A L**

N O T I F I C A T I O N

Imphal, the 11th of August, 2015

No. HCM/N-2/2015-A&E(J)/7248
In pursuance of Resolution (b) passed on the Agenda No. 7 in the Chief Justices' Conference, 2015, it is hereby notified that after the end of August, 2015, the printing of cause lists will be dispensed with except for the printing of bare minimum copies for the purpose of the Courts.

Sd/-

(Yumkam Rother)

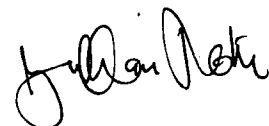
Joint Registrar(Judl. & Bench)

HCM/N2/2015-A&E(J)/ 7249-64

Imphal, the 11th of August, 2015

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8. Superintendent (Bench), High Court of Manipur.
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10. Ld. Assistant Solicitor General of India, High Court of Manipur.
11. Government Advocates (HC)
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13. The Secretary, High Court of Manipur Bar Association.
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